



।आयकर अपीलीय अधिकरण "सी" न्यायपीठ पुणेमें।
IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCHES "C" :: PUNE

**BEFORE DR.DIPAK P. RIPOTE, ACCOUNTANT
MEMBER AND
SHRI VINAY BHAMORE, JUDICIAL MEMBER**

आयकर अपील सं. / ITA No.178/PUN/2022

निर्धारण वर्ष / Assessment Year: 2017-18

Gallagher Service Center LLP (formerly known as Gallagher Operations Support Services Private Limited), 401, Delta 2, Gigaspace IT Park, Vimannagar, Pune – 411014. PAN: AAQFG7417F	V s	The Additional/Joint/ Deputy/Assistant Commissioner of Income Tax/Income-tax Officer, National Faceless Assessment Centre(NFAC).
Appellant/ Assessee		Respondent / Revenue

Assessee by	Shri Darpan Kripalani – AR
Revenue by	Shri Prakash L Pathade – CIT(DR)
Date of hearing	18/12/2024
Date of pronouncement	23/12/2024

आदेश/ ORDER

PER DR. DIPAK P. RIPOTE, AM:

This is an appeal filed by the assessee against the order of
ld.Assessing Officer for Assessment Year 2017-18 dated
27.01.2022 passed u/sec.143(3) r.w.s 144C(13) read with section
144B of the Income tax Act, 1961.

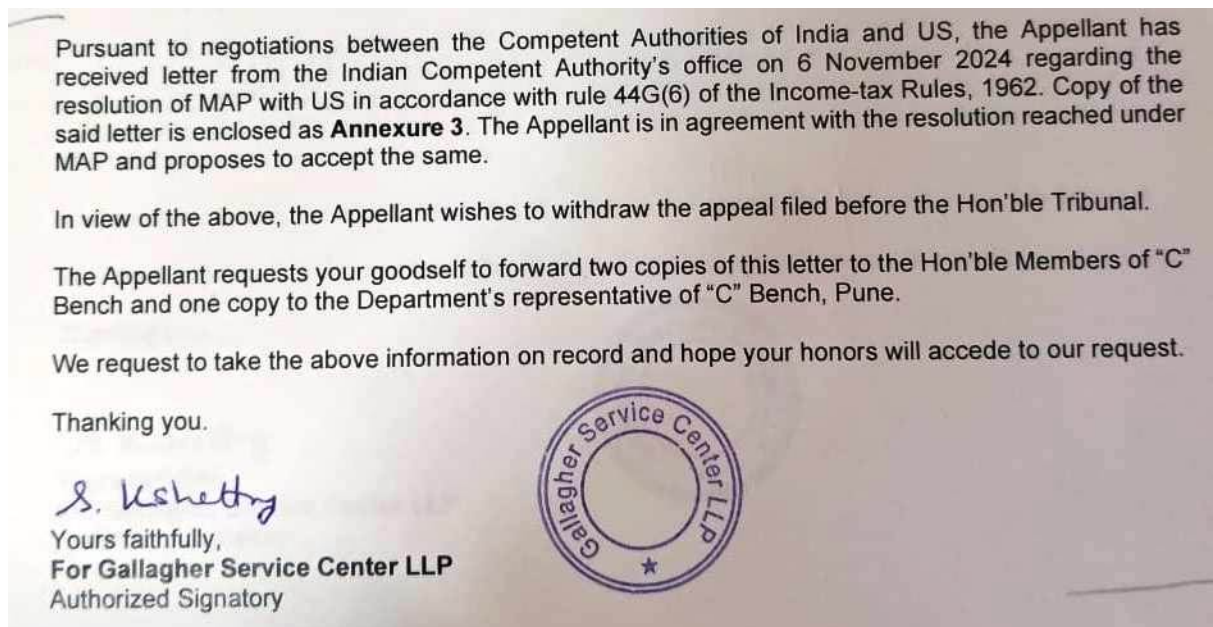


Submission of Id.AR :

2. Ld.Authorised Representative(Id.AR) for the Assessee filed letter dated 27.11.2024.

Findings & Analysis :

3. We have heard both the parties and perused the records. The assessee filed a letter dated 27.11.2024 requesting for withdrawal of appeal. The relevant paragraph of the said letter is reproduced as under :



Submission of Id.DR :

3. On the other hand, the Id.Departmental Representative(Id.DR) of the Revenue did not object to the contention of the assessee and has no objection if the appeal of assessee is dismissed as withdrawn.



4. In view of the above, we permit to withdraw the appeal of the assessee. Accordingly, grounds of appeal raised by the assessee are dismissed as withdrawn.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 23rd December, 2024.

Sd/-
(VINAY BHAMORE)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 23rd Dec, 2024/ SGR*

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "एस एम सी" बेंच, पुणे / DR, ITAT, "SMC" Bench, Pune.
6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे/ITAT, Pune.